

The Government of India has provided medical supplies, baby food for the areas affected by cyclone "Aila".

The High Level Committee (HLC) has now considered the request of the Government of West Bengal seeking additional financial assistance from NCCF in wake of cyclone 'Aila' of the State Government and decided to defer the decision on items relating to housing and road sectors, for want of area-wise details from the Government of West Bengal. In respect of the other sectors, assistance of Rs. 478.27 crore from NCCF has been approved.

In addition to the above Government of India has released to West Bengal the 1st installment of Central share of Calamity Relief Fund (CRF) for the year 2009-10 amounting of Rs. 98.965 crore.

District-wise allocation of relief fund comes under the purview of the State Government concerned.

Cities becoming asylums of Maoists

†500. SHRI BRIJ BHUSHAN TIWARI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that according to intelligence inputs of Central Government, sensitive places of cities of New Delhi, Punjab, Haryana, Uttar Pradesh and Uttarakhand have become asylums of red arms (Maoists); and

(b) if so, the details of actions being taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) and (b) As per available inputs, certain Maoist activities have come to notice in Delhi, Punjab, Haryana, Uttar Pradesh and Uttarakhand. However, there is no report of Maoist violence in these areas.

Government has adopted an integrated approach in dealing with LWE activities in the arenas of security, development and public perception. State Governments deal with the various issues related to naxalite activities in the States. The Central Government supplements their efforts in several ways. These include modernization and upgradation of the State Police under the Scheme for Modernization of State Police Forces (MPF scheme); sharing of Intelligence; facilitating inter-State coordination; and assistance in development works through a range of schemes of different Central Ministries.

Utilization report under CRF from Assam

501. SHRI BIRENDRA PRASAD BAISHYA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Government of Assam has not yet submitted the utilization report on Central Relief Fund (CRF) received till 2007-08;

†Original notice of the question was received in Hindi

(b) if so, the details thereof;

(c) the details of amount allocated and released to the Government of Assam considering the urgency to provide various relief and rehabilitation to the flood and erosion affected families in Assam for 2008; and

(d) if not, the year-wise details of amount allocated and utilization made so far in different heads till May, 2009?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) No Sir.

(b) Does not arise.

(c) to (d) As per the Scheme of financing the assistance for relief expenditure, the State Governments concerned are primarily responsible for undertaking necessary relief measures in the wake of natural disasters which include flood. The events of erosion are not covered under the notified list of identified natural disasters. Distribution of relief on ground is the responsibility of the State Government concerned. The Government of India supplements the efforts of the State Governments by providing logistic and financial support. For this purpose a Calamity Relief Fund (CRF) has been constituted with an allocated amount for each State, which is contributed by the Government of India and the State Government in the ratio of 3:1.

The State Level Committee headed by the Chief Secretary of the concerned State is fully authorized under the Scheme of CRF to operate the Fund as per the items and norms of assistance approved by the Government of India. In the event of a calamity of a severe nature, in which the requirement of funds for relief operations is beyond the funds available in the States CRF account, additional Central assistance is also considered from National Calamity Contingency Fund (NCCF), after following the established procedure.

Detailed of allocation and release of Central share of Calamity Relief Fund (CRF) and additional funds released from National Calamity Contingency Fund (NCCF), are as under:-

(Rs. in crore)

| Year | Allocation under CRF | Central share | Center's share of CRF released | Released from NCCF |
|------------------------|----------------------|---------------|--------------------------------|--------------------|
| 2005-06 | 193.06 | 144.79 | 144.79 | 0.00 |
| 2006-07 | 198.62 | 148.97 | 148.97 | 0.00 |
| 2007-08 | 204.48 | 153.36 | 153.36 | 0.00 |
| 2008-09 | 210.63 | 157.97 | 157.97 | 300.00* |
| 2009-10 (till date) | 217.07 | 162.80 | 0.00 | 0.00 |
| TOTAL : | 1023.86 | 767.89 | 605.09 | 300.0* |

* Released an 'on account' basis from NCCF.

As per the Scheme of CRF, Accountant General in charge of account of the State shall maintain account of the Fund in the normal course. The Comptroller and Auditor General of India would cause audit of CRF to be conducted every year in terms of purposes of the CRF Scheme. As per the information received from AG (A&E), Assam, has reported the balance of Rs. 643.57 crore in CRF account as on 1st April, 2008.

Existence of ISI in Assam and NE States

502. SHRI BIRENDRA PRASAD BAISHYA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is aware of the existence of ISI in Assam and North Eastern States; and

(b) if so, the details of action taken by State and Central Government in this regard to control and prevent them from carrying out their activities?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) While inputs have been received from time to time indicating that some of the underground groups operating in the North Eastern States have developed links with external agencies, including Pakistan ISI, there are no specific inputs available to suggest existence of Pakistan ISI in the North Eastern States.

The Government has pursued a well-coordinated multi-pronged approach which includes strengthening the border management to check infiltration, galvanizing the intelligence machinery, improved technology, weaponry and equipments for security forces both at the Centre and in the States neutralizing plans of terrorist groups/anti-national elements/ISI agents by well coordinated intelligence based operations. As a result of the coordinated action by the Central and State Intelligence and security agencies, a number of Pak based terrorist/espionage modules have been detected/neutralized in various parts of the country including in North East.

Declaring cyclone 'Aila' in West Bengal as National Disaster

503. SHRI PRASANTA CHATTERJEE:

SHRI R.C. SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any request has been received in his Ministry from the Government of West Bengal for declaring cyclone Aila in West Bengal as a national disaster;

(b) if so, the details thereof;

(c) whether it is a fact that the Government of West Bengal has sought Rs. 1000 crore as assistance from Centre to rehabilitate the affected people and provide other relief; and

(d) if so, the details thereof and the action that has so far been taken by his Ministry in this regard?